GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 2006 (To be answered on the 10th December 2015)

AUCTION OF FLYING RIGHTS

2006. SHRIMATI K. MARAGATHAM

Will the Minister of CIVIL AVIATION जागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has auctioned or proposes to auction flying rights to countries that are less than 5,000 km of flying distance;(b) if so, the details thereof;

(c) whether the proceeds of these auctions would be used for providing connectivity inside the country through regional connectivity; and(d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री (Dr Mahesh Sharma)

(a) to (d): Yes Madam. It is one of the proposals contained in the draft National Civil Aviation Policy, 2015 to auction flying rights for short haul countries partly or fully within 5000 km radius, where domestic airlines have not fully utilised their quota. The proceeds of such auction will go to Regional Connectivity Fund(RCF).
